

Zone and Other Maritime Zones Bill, 1976 as passed by Rajya Sabha.

(b) The Contingency Fund of India (Amendment) Bill, 1976.

(c) The Representation of the People (Amendment) Bill, 1976.

(d) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Bill, 1976.

(e) The Indian Iron and Steel Company (Acquisition of Shares) Bill, 1976.

(f) The President's Pension (Amendment) Bill, 1976.

(g) The Delhi Sales Tax (Amendment and Validation) Bill, 1976.

(h) The Factories (Amendment) Bill, 1976, as passed by Rajya Sabha.

(i) The Essential Commodities (Amendment) Bill, 1976, as passed by Rajya Sabha.

(3) Discussion and voting of the Supplementary Demands for Grants (General) for 1976-77.

(4) Consideration of Resolutions seeking approval to the continuance of President's Rule in Naga land and Tamil Nadu.

SHRI DINEN BHATTACHARYYA: (Serampore): Yesterday, the Business Advisory Committee met but some of the items which he has mentioned, were not discussed there. For example, supplementary grants, etc. were not there.

MR. SPEAKER: But the Motion is there.

SHRI DINEN BHATTACHARYYA: Why were all these things not brought before the Committee?

SHRI K. RAGHU RAMAIAH: I would request you to call a meeting

of the Business Advisory Committee in time so that the items which were not considered in the Committee, can be placed before it.

BUSINESS ADVISORY COMMITTEE SIXTY-SECOND REPORT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Sixty-second Report of the Business Advisory Committee presented to the House on the 12th August, 1976."

MR. SPEAKER: The question is:

"That this House do agree with the Sixty-second Report of the Business Advisory Committee presented to the House on the 12th August, 1976."

The motion was adopted.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1976-77

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1976-77.

12.04 hrs.

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A.